

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2019 &  
IA NO. 1646 OF 2018 & IA NO. 1254 OF 2019**

**Dated : 25<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>PTC India Limited</b>	...	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Madhya Pradesh Electricity Regulatory Commission &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard

Counsel for the Respondent(s) : Mr. Parinay Deep Shah  
Ms. Surabhi Pandey for R-1

Mr. Paramhans for R-2

Mr. Deepak Khurana for R-3

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **02.12.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*vt/pk*